## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:645 ANSWERED ON:24.02.2011 SATYAM COMPUTERS SCAM Pakkirappa Shri S.

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the present status of investigations into Satyam Computers scam;
- (b) the number of Chartered Accountants/firms suspended/disqualified for audit duties and removed from the membership as Chartered Accountants, as a result of the investigations into the scam; and
- (c) the time by which the final chargesheets are expected to be filed in the courts?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) The investigation into Satyam Computer Services Limited is underway by SFIO in association with CBI & ED to ascertain diversion/siphoning of funds including role of individual directors.
- (b) Disciplinary proceedings against six Chartered Accountants into the Satyam Computer Scam is underway by ICAI and has not reached the stage of award of punishment.
- (c) CBI has issued Letter of Rogatories to six countries. Since chargesheets will be filed after getting the information from these countries, no time limit can be indicated.